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### **State Rules**

Assistant Director (Documents and Scientific Support) Forensic Science Laboratory Recruitment Rules, 2025  
Punjab Nursing Education (Group-A) (First Amendment) Service Rules, 2026  
Punjab Nursing Education (Group-B) (First Amendment) Service Rules, 2026

### **Multilateral treaties**

Convention (X) for the Adaptation to Maritime Warfare of the Principles of the Geneva Convention  
Convention (IV) respecting the Laws and Customs of War on Land and its annex: Regulations concerning the Laws and Customs of War on Land  
Protocol for the Prohibition of the Use of Asphyxiating, Poisonous or Other Gases, and of Bacteriological Methods of Warfare  
Convention on the Prohibition of the Development, Production and Stockpiling of Bacteriological (Biological) and Toxin Weapons and on their Destruction. Opened for Signature at London, Moscow and Washington

Convention on the prohibition of the development, production, stockpiling and use of chemical weapons and on their destruction

Legality of the Threat or Use of Nuclear Weapons

Protocol on Explosive Remnants of War (Protocol V to the 1980 Convention)

Legal Consequences of the Construction of a Wall in the Occupied Palestinian Territory

United Nations, The Arms Trade Treaty

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